### प्रेस प्रकाशनी PRESS RELEASE



#### भारतीय रिज़र्व बैंक RESERVE BANK OF INDIA

वेबसाइट : <u>www.rbi.org.in/hindi</u> Website : <u>www.rbi.org.in</u> ई-मेल/email : <u>helpdoc@rbi.org.in</u>



संचार विभाग, केंद्रीय कार्यालय, शहीद भगत सिंह मार्ग, फोर्ट, मुंबई - 400 001

Department of Communication, Central Office, Shahid Bhagat Singh Marg, Fort,

Mumbai - 400 001 फोन/Phone: 022 - 2266 0502

July 21, 2025

### Seven NBFCs surrender their Certificate of Registration to RBI

The following seven Non-Banking Financial Companies (NBFC) have surrendered the Certificate of Registration (CoR) granted to them by the Reserve Bank of India (RBI). The RBI, in exercise of powers conferred on it under Section 45-IA (6) of the Reserve Bank of India Act, 1934, has therefore cancelled their CoR.

### i) Cancellation of CoR due to exit from Non-Banking Financial Institution (NBFI) business

Sr. No.	Name of the Company	Registered Office Address	CoR No.	CoR Issued on	Date of Cancellation of CoR
1	Samruddhi Swastik Trading and Investments Limited	Birlagram Nagda, Ujjain, Madhya Pradesh - 456331	03.00037	March 03, 1998	June 02, 2025
2	Strategic Capital Corporation Private Limited	Strategic House, 44, Mint Road, Fort, Mumbai., Maharashtra - 400001	N- 13.01825	March 20, 2006	June 06, 2025
3	Manglam Securities Limited	4630/18-B, 2nd Floor, Ansari Road Darya Ganj, New Delhi, Delhi - 110002	14.00500	March 20, 1998	June 12, 2025
4	Anam Finance Private Limited (Now Known as Anam Commercial Business Private Limited)	No. 61, T.T.K. Road, 2 <sup>nd</sup> Floor, Alwarpet, Chennai, Tamil Nadu – 600 018	B- 07.00358	Septemb er 15, 2016	June 13, 2025

## ii) Due to meeting the criteria prescribed for unregistered Core Investment Company (CIC) that do not require registration

Sr. No.	Name of Company		Registered Address	Office	CoR No.	CoR Issued on	Date cancellati of CoR	of ion
1	Mehrotra	Invofin	A-60,	Naraina	14.02908	April 11,	June	17,
	India	Private	Industrial	Area,		2003	2025	ļ

Limited	Phase-I, New Delhi,		
	Delhi - 110028		

# iii) Cancellation of CoR due to NBFC ceasing to be a legal entity due to amalgamation/ merger/dissolution/ voluntary strike-off, etc.

Sr. No.	Name of the Company	Registered Office Address	CoR No.	CoR Issued on	Date of cancellation of CoR
1	Alcom	10th Floor, Gold Crest,	B-	February	June 09,
	Investment	N.S. Road No. 10, JVPD	13.02383	10, 2020	2025
	Private Limited	Scheme, Vile Parle			
		(West), Mumbai,			
		Maharashtra - 400049			
2	Tarish	No. 574, Next to Wipro	N-	February	June 24,
	Investment	Corporate Office,	02.00295	26, 2018	2025
	and Trading	Doddakannelli, Sarjapur			
	Company	Road, Bangalore,			
	Private	Karnataka - 560035			
	Limited.				

Press Release: 2025-2026/745

(Puneet Pancholy)
Chief General Manager